	DISTRICT		CASE TYPE	CASE NO.	REGISTRATIO N	PETITIONER NAME VS RESPONDENT NAME		NUMBER	DECISION	FDAYS FOR DISPOSA	PRE- INSTITUTION MEDIATION TOOK PLACE	DISPOSAL (CONTESTED SETTLED)	DECREE	OF DAY FOR	SSECTION I
SH. VIDYA PRAKASH/ SH.C SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	ENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-113/2025	24.01.2025	GAURAV TYAGI VS MUNICIPAL CORPORATION OF DELHI	KUMAR SINGH	9811161525 & I7428660568 )	03.06.2025	130	YES	Contested			- Suit Recovery
		301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-366/2024	15.03.2024	BJAIN PHARMACEUTICALS LTD VS. RAI AGENCY LTD.	ROHIT SINGH AND SWARNII DEY	19810932127 Land 9880444377	04.06.2025	446	YES	Contested			- Suit Recovery
		301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1361/2024	10.12.2024	BANK OF BARODA VS. SUNIL	SHARMA AND	8447833470 AND 8950773995	04.06.2025	176	YES	Contested			- Suit Recovery
SH. RAJESH KUMAR GOEI DISTRICT JUDGE (COMMERCIAI COURT)-02	ENTRAL	306	CS (COMM)	CS (COMM)/1002/2024	11-09-2024	BANK OF INDIA VS MOHE FAIZAN KHAN, PROP. M/S BLUE ACME	BIJAY MOHAN GOSWAMI	9015893668	03-06-2025	265	NA	CONTESTED	NA	NA	SUIT F RECOV
		306	CS (COMM)	CS (COMM)/1230/2024	11-11-2024	STATE BANK OF INDIA VS SUNDER	RANJAY KUMAR SINHA	9811255679	03-06-2025	204	NA	CONTESTED	NA	NA	SUIT F RECOV
		306	CS (COMM)	CS (COMM)/80/2025	18-01-2025	VIKAS GOEL VS MUNICIPAL CORPORATION OF DELHI AND ANR	SATYENDRA KUMAR SINGH	9811161525	03-06-2025	136	NA	CONTESTED	NA	NA	ARBITR N A
		306	OMP (I) (COMM.)	OMP (I) (COMM.)/423/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs SANJAY SINGH CHAUHAN	KARAN CHHIBER	9560099232	03-06-2025	28	NA	CONTESTED	NA	NA	ARBITI N A
		306	OMP (COMM.)	OMP (COMM.)/132/2023	25-07-2023	M/A PARAMOUNT PREMIER PVT LTD Vs NEERAJ GORVER	APOORV AGGARWAL	8420524375	05-06-2025	681	NA	CONTESTED	NA	NA	ARBIT N A
		306	CS (COMM)	CS (COMM)/1123/2024	14-10-2024	AMIT KHANNA, PROP. OF M/S SAARTHAK TRADING CO VS SANYAM JAIN		9811379676	05-06-2025	234	NA	CONTESTED	NA	NA	SUIT
		306	OMP (I) (COMM.)	OMP (I) (COMM.)/208/2025	25-02-2025	M/s Moonwalk Infra Projects Pvt Ltd Vs M/S ONSTRUQ INTERLA YER PRIVATE LIMITED	RAJEEV KUMAR	9910726902	05-06-2025	100	NA	CONTESTED	NA	NA	ARBIT
		306	CS (COMM)	CS (COMM)/1406/2023	27-10-2023	ORIENT LINKS PVT LTD Vs RAVI GOEL	MAHESH SHARMA	9810493325	06-06-2025	588	NA	CONTESTED	NA	NA	SUL

SR. NO.	COURT	DISTRICT	COURT ROOM C	CASE TYPE	CASE NO.	DATE O REGISTRATIO N	FPETITIONER NAME VS RESPONDENT NAME	SADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSA	PRE- INSTITUTION	DISPOSAL	DECREE	OF DAYS FFOR	SSECTION
	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	TRADE MARK	CS (COMM)-1068/2023	21.07.2023	HAMDARD NATIONAL FOUNDATION VS. KLM PHARMA	SH. SHIVENDRA PRATAP SINGI	9953394364 H	04.06.2025	684 DAYS	NO	CONTESTED	NIL	NIL	TRADE MARK
	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL			l	ı						I			<u> </u>
	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	2/2024	19.12.2023	M/S. DHARAM DIGITAL PRESS (COUNTER CLAIM) VS. MINOSHA INDIA LTD.	SHASHWAT ROY	9953994696	05.06.2025	534 DAYS	YES	Contested	NA		SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	142/2020	03.02.2020	DMS PROJECTS PVT. LTD VS. BIO VEDA ACTION RESEARCH COMPANY	. KAILASH CHANDRA	9810675135	06.06.2025	1950 DAYS	YES	Contested	NA		SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	538/2023	06.03.2023	MS. ARYAV GREEN ENERGY PVT. LTD. VS. MS JACKSON ENGINEERS LTD.	YUGANT KUHAR	9971161636	06.06.2025	823 DAYS	YES	Contested	NA		SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	711/2022	23.07.2022	IGT SERVICES AND TECHNOLOGIES VS. CUE LEARN (P) LTD.	ARSH VARDHA	A 9467194651	09.06.2025	1052 DAYS	YES	Contested	NA		SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	2285/2022	27.03.2022	PNB VS. SARKAL GLOBAL	MEENA GUPTA	A 9654336403	09.06.2025	977 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL													
	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THC DELHI	TRADE MARK	CS (COMM)-883/2024	16.08.2024	ANIL JAIN VS. RAJAN BHUTANI	SH. HITESH CHABBRA	9953394364	03.06.2025	294 DAYS	NO	CONTESTED	NIL	NIL	TRADE MARK
	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL				1						1	ļ	I	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/673/2023	20/04/23	GAURAV CHADHA PROP. OF M/S KONCEPT SOLUTION PVT. LTD. AND ANR. VS M/S DAGAR HOSPITALITY AND	NEERAJ DAHI	Y. 9971767788	04/06/25	776	Yes	CONTESTED	04/06/25	0	
			307	Civil	CS (COMM)/1341/2024	06/12/24	Rajender Kumar Gupta Vs Municipal Corporation of Delhi	A.K TRIVEDI	9871441764	06/06/25	182	Yes	CONTESTED	06/06/25	0	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL					,				,				

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OI REGISTRATIO N	FPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION		PRE- INSTITUTION	DISPOSAL	DECREE	OF DAYS FOR	ACT SECTION
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT		401	CS (COMM)	1191/2020		CEC-CICI JV and ORS. Vs ORIENTAL INSURANCE CO. LTD.	KAPIL KHER	9891072729	04-06-2025	2459		DECREE			
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	CS(COMM)	4845/2021	20.11.2021	MATRIX INDUSTRIAL SOLUTIONS VS AMKING TOOLS INDIA	AARTI BHALLA	9350320004	30.06.2025	1318	NA	CONTESTED	NA	NA	RECOVERY
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)		NIL													
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL													
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03		NIL													
17	SH. SANJEEV AGGARWAL DISTRICT JUDGE (COMMERCIAL COURT)		NIL													
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)		NIL													
19	SH. NARESH KUMAR MALHOTRA DISTRICT JUDGE (COMMERCIAI COURT)		NIL													
20	SH. PULASTYA PARAMCHALA DISTRICT JUDGE (COMMERCIAI COURT)-01	NEW DELHI	NIL													
21	SH. BALWANT RAI BANSAL DISTRICT JUDGE (COMMERCIAI COURT)	NEW DELHI	25	CS (COMM.)	59 / 2023	11.09.2018	ABOTT HEALTHCARE PVT. LTD. VS. S G S PHARCEUTICALS PVT. LTD.	SH. SHAKTI PRIYA NAIR	9891584230	03.06.2025	2458	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	115 / 2024	07.05.2024	P. K. SHAFI VS. INDIAN RAILWAY CATERING	SH. RAJIV DALAL	8826114343	04.06.2025	394	NA	CONTESTED	NA	NA	U/S 34 ARBITRATIO N & CONCILIATI ON ACT 1996
22	MA. HIMANI MALHOTRA DISTRICT JUDGE (COMMERCIAI COURT)-03	NEW DELHI	24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/82/2020	12/10/2020	RADHA COTTON FACTORY Vs FOOD CORPORATION OF INDIA	Kumar Dushyan Singh	9811433704	09/06/2025	1701	NO	PETITION ALLOWED	Nil		OBJECTION U/S 34 OF ARBITRATIO N & CONCILIATI
23	MS. SAVITA RAO, DISTRICI JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/527/2023	18-9-23	M/S BLOOMSBURY PUBLISHING INDIA PRIVATE LIMITED VS M/S NCBA EXPORTS PRIVATE LIMITED	Sh. Puneet Chopra	9818191100	03-06-25	624	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/257/2024	21-5-24	State Bank Of India Vs Manohar	Ms. Rani Bhardwaj	9643680913	04-06-25	379	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/26/2024	11-1-24	Nisha Soni Vs Mg Mobiles India Pvt Ltd	Sh. CM Goyal	9810652956	05-06-25	511	YES	DECREED	NA	NA	Suit for Recovery

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE O REGISTRATIO N	FPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSA	PRE- INSTITUTION	DISPOSAL	FDATE OF EXECUTIO /N OF DECREE	OF DAYS	SECTION
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM) 391/2020	15-12-20	EMU LINES PVT LTD VS KANCHAN MISHRA	UDAY KUMAR	9810868162	03-06-25	1631	YES	CONTESTED		NOT	SUIT FOR RECOVERY
			6, New Court Block-I	Commercial	CS(COMM) 57/2022	25-10-19	LIC HOUSING FINANCE LTD VS RITU CHAUDHARY	ASHISH MISHRA	NOT PROVIDED	30-06-25	2075	YES	CONTESTED	NOT FILED		SUIT FOR RECOVERY
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS DJ/408/2019	15-7-19	SCHNEIDER ELECTRIC INDIA PVT. LTD. VS IREO PVT. LTD.	Mr. Siddharth Swain	NOT AVAILABLE	03-06-25	2150	Yes	Contested	NA	NA	Recovery of Money—74
			17, New Court Block-I	Commercial	OMP (COMM.)/2/2025	45673	National Cooperative Consumer Federation of India Ltd Vs Prem Shankar Sole Prop of Chetna Electricals Pvt Ltd	Ms. Anju Bhattacharya	7840815890	45817	144	NA	Contested	NA		Arbitration & Conciliation Act, 199634 and 36
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	NIL		•									•		
<b>2</b> 7	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 30/2021	8-1-21	M/S VANDA INC. VS M/S AJUNEA CLOTING	Sh. Pradeep Kumar Saini	8800639800	05-06-25	1609	Yes	Decreed	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 654/2022	19-11-22	STATE BANK OF INDIA VS RAJ KUMAR	Sh. K. K. Singh	9810342732	04-06-25	928	Yes	Decreed	-	365	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	OMP (I) (COMM.)	39/2025	16-04-2025	DEBDULAL BANERJEE VS DRHARORS AESTHETICS PVT. LTD.			09-06-2025	54		ALLOWED			
				OMP (I) (COMM.)	40/2025	16-04-2025	RAHUL SHAWEL VS DRHARORS AESTHETICS PRIVATE LIMITED	Sh. Sanampreet & Ravneet Singl	t 8800600664 n & 8700139797	09-06-2025	54		ALLOWED			
29	MS. NIKHIL CHOPRA, DISSTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS (COMM)/2/2024	19.12.2023	PRESS (COUNTER CLAIM)	NA	NA	05.06.25	534	YES	REJECTED	-	-	
					CS (COMM)/142/2020	03.02.2020	TD Vs BIO VEDA ACTION	NA	NA	06.06.25	1950	YES	DECREED	-	-	
					CS (COMM)/538/2023	06.03.2023	GINEERS LIMITED (THRO	NA	NA	06.06.25	823	YES	LY DECREED/DISM	-	1	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OI REGISTRATIO N	PETITIONER NAME VS RESPONDENT NAME		ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAI	PRE- INSTITUTION	DISPOSAL	DECREE	OF DAYSS FOR	ACT SECTION
					CS (COMM)/711/2022	23.07.2022	INOLOGIES KL SDN. BHD.	NA	NA	09.06.25	1052	YES	LY DECREED/DISM		-	
					CS (COMM)/378/2024	15.05.2024	vate Limited Vs Kanhiya De	NA	NA	09.06.25	390	YES	LY DECREED/DISM:	-	-	
					CS/COMM/2285/22	27.03.2022	PNB VS. SARKAR GLOBAL	NA	NA	09.06.25	805	YES	PARTLY DECREED	-	-	
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL			<u> </u>	l									
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL													
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL													
	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAI COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/1075/2023	29-11-2023	Rigs Infrastructure Private Limited Vs Bcm Logistics Solutions	Kaushal Gautam		21-05-2025	539	YES	CONTESTED			
				COMMERCIAL CASE	OMP (COMM.)/45/2024	09-05-2024	P.K. ENGINEERS AND ANR. VS IVAAN CONSULTING	Meenakshi Salarya		09-05-2025	365	YES	CONTESTED			
				COMMERCIAL CASE	OMP (COMM.)/58/2024	12-07-2024	M/S SPML INFRA LIMITED VS M/S BHAVANI ENTERPRISES AND OTHERS	KAUSHIK CHATTERJEE		07-05-2025	299	YES	CONTESTED			
				COMMERCIAL CASE	CS (COMM)/81/2024	09-02-2024	LATA VERMA Vs M/S GENIE CAVE 21 PVT. LTD.	CHANDAN GUPTA		15-05-2025	461	YES	CONTESTED			
	MS. NIRJA BHATIA, LD. DISTRICI JUDGE (COMMERCIAL COURT 07)DIGITAL, SOUTH-EAST, SAKEI COURT		NIL													
	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAI COURT)		NIL													
36	SH. DEVENDER KUMAR, DISTRICI JUDGE (COMMERCIAL COURT)	EAST	NIL													

SR. NO.		DISTRICT	COURT ROOM	CASE TYPE	CASE NO.		PETITIONER NAME VS RESPONDENT NAME		ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSA	PRE- INSTITUTION	NATURE DISPOSAL (CONTESTED SETTLED)	EXECUTIO /N OF DECREE	NUMBER ACT OF DAYSSECTION FOR EXECUTI ON OF
<b>3</b> 7	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)		NIL												
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)- 01	NORTH EAST	NIL												
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 424/2024	06.08.2024	PARITOSH JAIN VS HOUSE OF DIAGNOSTIC HELATH CARE PVT. LTD.	BABITA	7017895042	05.06.2025	303	YES	DECREED	NO	NO
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/322/2022	11-05-2022	KRISHAN PAL SINGH Vs N	satyinder kumar	9818384002	04-06-2025	1105	Yes	DECREED	Execution no	nil
			ROOM NO 208	Commercial	CS (COMM)/295/2024	17-05-2024	Jammu And Kashmir Bank	anurag sharma		06-06-2025	380	Yes	DECREED	Execution no	nil
			ROOM NO 208	Commercial	CS (COMM)/488/2021	25-11-2021	MANISH KEJRIWAL VS RO	rajnikant		09-06-2025	1277	Yes	DISMISSED	Execution no	nil
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL )	CS (COMM) 421/2024	05.08.2024	PUNJAB NATIONAL BANK VS HIMANSHU GOYAL	SANJAY KUMAR	9871980045,	06.06.2025	305	NO	DECREED	EXECUTION	NO
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/499/2023	ACHALA JAIN VS SANJAY AHUJA	04-10-2023	RAM PRAKASH SONI	I 9958430361	03-06-2025	608 DAYS	-	DECREED	on not filed	ill date
				COMMERCIAL	CS (COMM)/152/2023	RAHUL JAIN VS IFTIKHAR AHMED	20-03-2023	VINEET HANS	9811268978	10-06-2025	813 DAYS	-	DECREED	on not filed	ill date
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST													
44	SH.VINOD YADAV		613	Commercial Suit	CS (COMM)/ 665/2024	23-12-2024	ANIL SHARMA Vs MR PANKAJ KUMAR GUPTA	SH VIKAS KUMAR AGGARWAL	9717771646	02-06-2025	161	Decreed	NA	NA	Commerci al Recovery Suit
			613	Arbitration Petiton	OMP (COMM)/ 12/2024	27-05-2024	UNION OF INDIA Vs M/s Happy Electricals	SH. RANJEET KUMAR JHA	7838509141	05-06-2025	374	Dismissed	NA		Section 34 of Arbitratio n & Conciliati
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL	1		1	ı	ı			I			1	Concinati
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL												

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.		PETITIONER NAME VS RESPONDENT NAME	SADVOCATE	ADVOCATE MOBILE NUMBER	DATE C DECISION	FDAYS FOR DISPOSA	LWHETHER PRE- INSTITUTION MEDIATION TOOK PLACE	DISPOSAL (CONTESTED	/N O	FNUMBER OF DAYS FFOR EXECUTI ON OF	
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL													
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/ 665/2024	23-12-2024	ANIL SHARMA VS MR PANKAJ KUMAR GUPTA	SH VIKAS KUMAR AGGARWAL	9717771646	02-06-2025	161	Decreed	NA	NA	Commerci al Recovery Suit	
			613	Arbitration Petiton	OMP (COMM)/ 12/2024	27-05-2024	UNION OF INDIA Vs M/s Happy Electricals	SH. RANJEET KUMAR JHA	7838509141	05-06-2025	374	Dismissed	NA	NA	Section 34 of Arbitratio n & Conciliati	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	EXECTUTION	EXECUTION (COMM) 266/2023	11.05.2023	M/S OMSTAR CONSTRUCTION PVT LTD VS M/S WELCOM GROUP LTD		9999911484	06.06.2025	767 DAYS	NA	DISMISSED	NIL	NIL	
			614	EXECTUTION	EXECUTION (COMM) 37/2024	05.03.2024	M/S WELCOM GROUP CGHS LTD VS M/S OMSTAR CONSTRUTION P. LTD	SH. ANIL PANWAR	9971366633	06.06.2025	458 DAYS	NIL	DECREED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	327/2024	03.07.2024	ANURAG VAISHY VS EXPERIOTECH PVT. LTD.	PAWAN PANDEY	9582306962	02.06.2025	334 DAYS	YES	CONTESTED DISMISSED	-	-	-
			509	CS(COMM)	351/2023	31.07.2023	LE MEUBLE OFFICE TECH PVT LTD Vs TEAMULTIMA SERVICES PVT LTD	SANJAY AGNIHOTRI	9990607480	03.06.2025	673 DAYS	YES	CONTESTED DISMISSED	-	-	-
			509	CS(COMM)	240/2024	30.04.2024	PUNJAB NATIONAL BANK VS VIRENDER KUMAR	VIKASH KUMAR	9650795147	04.06.2025	400 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS(COMM)	241/2024	30.04.2024	PUNJAB NATIONAL BANK VS KAMLESH DEVI	VIKASH KUMAR	9650795147	04.06.2025	400 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS(COMM)	218/2023	29.04.2023	AMETHI ENTERPRISES VS M/S GARGEY ENTERPRISES	ONKAR NATH ROY	9810229959	05.06.2025	768 DAYS	YES	DECREED	-	-	-
			509	CS(COMM)	153/2024	12.03.2024	SATYA NARAYAN SHARMA VS WOLFONE PROJECTS(OPC) PVT. LTD.	KUSHAGRA BANSAL	9999468603	09.06.2025	454 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS(COMM)	534/2024	25.10.2024	M/S POLY INDIA VS M/S DECENT ENGINEERING			09.06.2025	227 DAYS	YES	CONTESTD DECREED	-	-	-